

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/ 53 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pijush Pratim Bairagi,
Special Judge, CBI, Assam,
Addl. Court No. II,
Chandmari, Guwahati-3.

Dated Guwahati the ¹⁶7 January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/720, dtd. 21.12.2024.
Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 27.12.2024 and 30.12.2024**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, in his absence, the Special Judge, CBI, Addl. Court No. 3 and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2003/ 54-56 /A, dated , 07-01-2025
Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Justice